

Bill as passed by R.S.

- (x) G.S.R. 440(E) published in Gazette of India dated the 30th October, 1974 together with an explanatory memorandum.

(Placed in Library, Sec. No. LT-8436/74).

**NOTIFICATIONS UNDER WILD LIFE PROTECTION) ACT. 1972**

**SHRI MOHAN DHARIA:** On behalf of Shri Prabhudas Patel,

I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972:—

- (i) The Wild Life (Stock Declaration) Rules, 1974, published in Notification No. G.S.R. 403(E) in Gazette of India dated the 1st October, 1974.

- (ii) The Wild Life (Transactions and Taxidermy), Rules, 1974, published in Notification No. G.S.R. 409(E) in Gazette of India dated the 1st October, 1974.

[Placed in Library, Sec. No. LT-8437/74].

**SHRI JYOTIRMOY BOSU:** Sir, has he written to you in the matter?

**MR. SPEAKER:** Yes, he has already got my permission. I knew you would be asking. Do not be so strict.

12.57 hrs.

**PUNJAB MUNICIPAL (CHANDIGARH AMENDMENT) BILL**

**AS PASSED BY RAJYA SABHA**

**SECRETARY-GENERAL:** Sir, I lay on the Table the Punjab Municipal (Chandigarh Amendment) Bill, 1974, as passed by Rajya Sabha.

**ASSENT TO BILLS**

**SECRETARY-GENERAL:** Sir, I lay on the Table following five Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 7th September, 1974:—

- (1) The Esso (Acquisition of Undertakings in India) Amendment Bill, 1974.
- (2) The Payment of Bonus (Amendment) Bill, 1974.
- (3) The Appropriation (No. 3) Bill, 1974.
- (4) The Appropriation (Railways) No. 4 Bill, 1974.
- (5) The Interest-tax Bill, 1974.

Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following eleven Bills passed by the Houses of Parliament and assented to since a report was last made to the House on the 7th September, 1974:—

- (1) The Cinematograph (Amendment) Bill, 1974.
- (2) The Coal Mines (Conservation and Development) Bill, 1974.
- (3) The Major Port Trusts (Amendment) Bill, 1974.
- (4) The Companies (Temporary Restrictions on Dividends) Bill, 1974.
- (5) The Additional Emoluments (Compulsory Deposit) Bill, 1974.
- (6) The Compulsory Deposit Scheme (Income-tax Payers) Bill, 1974.
- (7) The University of Hyderabad Bill, 1974.
- (8) The Constitution (Thirty-Fourth Amendment) Bill, 1974.
- (9) The Companies (Amendment) Bill, 1974.
- (10) The Delhi Sikh Gurdwaras (Amendment) Bill, 1974.
- (11) The Oil Industry (Development) Bill, 1974.